

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 25.2.2016

OA No. 291/00199/2015

Mr. Amit Mathur, Counsel for the applicant.

Mr. Hawa Singh, Counsel for respondents.

Counsel for applicant submits that Annexure A/1 dated 12.3.2015 which he has challenged in the OA has since been modified and the applicant has been posted at Phulera. In this context the counsel for applicant wants to withdraw this OA and submits that he will challenge that order in a fresh OA.

In view of the position the OA is dismissed as withdrawn as prayed for.


(MS. MEENAKSHI HOOJA)
MEMBER(A)

Adm/